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Title: Introduction and Passing of the Appropriation (No. 2) Bill, 2007.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

MR. SPEAKER: Now, the House will take the Motion for consideration of the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2007-2008, be taken into consideration."

The motion was adopted.

* Published in the Gazette of India, Extraordinary Part-III, Section-2, dated 28.4.2007

** Introduced with the recommendation of the President.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: The House stands adjourned to meet on Monday, the 30th April , 2007 at 11.00 a.m.

18.08 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, April 30, 2007/Vaisakha 10, 1929 (Saka).*

cd. by d

[\[s1\]](#)

[\[R2\]](#)Fld by e1

[\[R3\]](#)(Cd. by f1)

[\[v4\]](#)cont by j1.h

[\[N5\]](#)cd by cd by k

[\[R6\]](#)cd. nby m1.h

sh. [\[R7\]](#)m. mistry cd.

Ctd by s

[\[r8\]](#)

fd by u1

[\[H9\]](#)

cont by [\[v10\]](#)a2.h

F2 cd [\[r11\]](#)

cd.. by j2 [\[r12\]](#)

[\[R13\]](#)cd. by 'n2'

[\[MSOffice14\]](#)cd. by q2

Contd. By R2 [\[MSOffice15\]](#)

[\[a16\]](#)cd. by s2.e

[\[R17\]](#)Cd by t2

cd. by u2 [\[R18\]](#)

[\[b19\]](#)(cd. by z2)

[\[r20\]](#)Ctd by a3

[\[H21\]](#)fd by c3

D3cd

[\[rep22\]](#)

(Cd.by Dr. Rameshwar oraon)

[\[r23\]](#)

cd by f3 [\[R24\]](#)

cont by g3.h

[\[v25\]](#)

[\[MSOffice26\]](#)cd. by l3

Contd. By M3 [\[MSOffice27\]](#)

[\[a28\]](#)cd. by n3.e

[\[R29\]](#)Cd by o3

Fd. by r3 [\[r30\]](#)

cd. by s3 [\[R31\]](#)

[\[s32\]](#)contd by X3

cd.. by y3 [\[r33\]](#)

cd. by b4 [\[R34\]](#)

Cd by C4 [\[r35\]](#)

[\[r36\]](#)Cd by e4

Ctd by g4

[\[r37\]](#)

cd. by h4

[\[s38\]](#)

[\[H39\]](#)cd by j4

[\[R40\]](#)(Cd. by k4)

Contd by o4.e [\[r41\]](#)